

RAJASTHAN HIGH COURT, JODHPUR

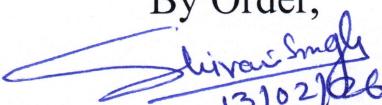
:: NOTIFICATION ::

No.: 02/ E.V./2026

Date: 13/02/2026

Rajasthan State Legal Services Authority is organizing a state level conference on Cyber Safety: Awareness, Protection and inclusive Access to Justice, scheduled on 20-22 February, 2026 at Jaipur.

Therefore, in partial modification of this office notification no. 07/E.V./2025 dt. 21.11.2025, Saturday, 21.02.2026 is declared as non-working day for the Courts of Rajasthan High Court, Jodhpur/ Bench, Jaipur.

By Order,

(Shivani Singh)
REGISTRAR (ADMN.)

No.: Gen/XII/06/2025/ 464

Date: 13/02/2026

Copy forwarded to the following for information and necessary action:-

01. Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court.
02. Private Secretary to all the Hon'ble Judges, Rajasthan High Court, Jodhpur/Jaipur Bench Jaipur.
03. Secretary General, Supreme Court of India, New Delhi.
04. Registrar General, Rajasthan High Court.
05. Registrar General, All the High Courts.
06. Secretary, Department of Law & Justice Government of India, New Delhi.
07. Secretary, Home Department, Government of Rajasthan, Jaipur.
08. Secretary, General Administration, Jaipur.
09. Secretary, Finance (Margopay) Department, Jaipur.
10. Principal Secretary, Law & Legal Affairs Department, Government of Rajasthan, Jaipur.
11. Accountant General, Rajasthan Jaipur.
12. Superintendent, Government Press, Jaipur for publication in the next issue of Rajasthan Rajpatra Edition.
13. All Registrars/ O.S.D., Rajasthan High Court Jodhpur/ Jaipur Bench Jaipur.
14. Registrar, Rajasthan High Court, HQR Delhi, Bikaner House, Shahjhan Road, New Delhi-110011.

15. Registrar-cum-CPC, Rajasthan High Court Bench Jaipur for uploading the same on the official website.
16. All the District & Sessions Judges with the direction to circulate the same amongst all Judicial Officers posted in their Judgeship.
17. Member Secretary, Rajasthan State Legal Services Authority, Jaipur.
18. The Director, Rajasthan State Judicial Academy, Jodhpur
19. All Joint Registrars/ Dy. Registrar / Assistant Registrar/ Court Officer/ Sr. Librarian, Rajasthan High Court, Jodhpur/ Bench Jaipur.
20. Chief Accounts Officer, Rajasthan High Court, Jodhpur.
21. All Administrative Officer/A.A.Os Rajasthan High Court, Jodhpur/ Bench Jaipur.
22. The Advocate General, Rajasthan, Jaipur.
23. All the Additional Advocate General, Rajasthan, Jodhpur/ Jaipur.
24. Government Advocate, Rajasthan, Jodhpur/ Jaipur.
25. Central Administrative Tribunal, Jodhpur.
26. Secretary, Bar Council of Rajasthan, Jodhpur.
27. President, Rajasthan High Court Advocate's Association, Jodhpur.
28. President, Rajasthan High Court Lawyer's Association, Jodhpur.
29. President, Rajasthan High Court Bar Association, Jaipur.
30. President, The Bar Association, Jaipur.
31. Officer-in- Charge, Government Hospital, Rajasthan High Court, Jodhpur/ Jaipur.
32. The Director, Public Relations Officer, Public Relations Office, Jaipur.
33. Public Relations Officer, Public Relations Office, Jodhpur.
34. Editor, Rajasthan Patrika/ Dainik Bhashkar/ Dainik Navjyoti, Jodhpur.
35. Project Director, Civil/ Electrical, Rajasthan High Court Complex, Jodhpur.


Shiva Singh
15/02/26

REGISTRAR (ADMN.)